

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH

CP-569/2016

IN THE MATTER OF:

M/s. Ved Trademart Pvt. Limited

.. PETITIONER

SECTION :

Under Section 391 (2) , 394, 100 to 104

Order delivered on 27.7.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN,  
Hon'ble member (Technical)

For the Petitioner


: Mr. Nawal Kishore Jha, Advocate, Sr. Panel  
Counsel, Union of India – for ROC/OL, Raj.  
with Dy. ROC/OL, Mr. R.S. Meena

For the Respondent


:-

ORDER

As in C.P. 564/2016.



(DEEPA KRISHAN)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
27.7.2017